

Central Administrative Tribunal  
Principal Bench

...

U.A. No. 270/96

New Delhi, this the 5th day of Feb., 1996

Hon'ble Mr. A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Mr. K.Muthukumar, Member (A)

Smt. Anita Vig,  
w/o ShriVijay Vig,  
Resident of C-50,  
Street No.6, Rajgarh Colony,  
New Delhi-31.

(In person)

..Applicant

Versus

1. Government of N.C.T. of Delhi,  
service to be effected through  
Director of Education,  
Old Secretariat,  
Delhi.
2. Principal,  
Rohatgi A.V.Sr. Sec. School,  
Chowk Rai Ji,  
Nai Rarak,  
Delhi-6.

...Respondents.

(By none)

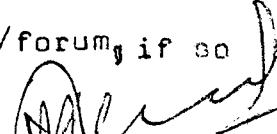
ORDER(ORAL)

By Hon'ble Mr. A.V.Haridasan, Vice-Chairman.

The applicant who is present in person seeks  
permission to withdraw the application with liberty  
to approach the appropriate Court/Forum.

In view of this, the O.A. is dismissed as  
withdrawn with liberty granted to the applicant to  
approach the appropriate court/forum, if so advised.

  
(K.Muthukumar)  
Member (A)

  
( A.V.Haridasan)  
Vice-Chairman(J)

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